Monitoring of social networking sites

1924. SHRI T.M. SELVAGANAPATHI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the country has been witnessing usage of mobile phones and Internet for crimes being committed which were against the interest of the nation;

(b) whether it is also a fact that Government has taken a decision to monitor all social networking sites; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes Sir. With the increase in the proliferation of the Mobile phones, Internet and related services, there is a rise in the number of Crimes and Cyber Security incidents. The trend in increase in Cyber incidents is similar to that worldwide.

(b) No, Sir.

(c) Does not arise.

Mobile service delivery gateway

1925. SHRI A. ELAVARASAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Department of Information Technology has published a draft policy on mobile governance that aims to enable Government Departments to offer services such as payment of utility bills and filing of Tax returns through mobile phones;

(b) if so, the details thereof;

(c) whether Government has decided to set up a platform called Mobile Service Delivery Gateway on which all Ministries/ Departments can start this service; and

(d) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Yes, Sir. The Government has prepared a draft Mobile Governance Policy Framework which aims to enable delivery of public services by leveraging mobile technology. The details are given in Statement-I *(See* below*)*.